

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 526 of 2003

Babumani Yadav & Ors. ... .. Petitioners  
Versus  
The State of Jharkhand and Anr. ... .. Opp. Parties

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CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

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Through: Video Conferencing

17/07.09.2021

1. Learned counsel for the petitioners Mr. Ashish Kumar submits that a report was called for from the learned court below as to whether the petitioners are dead or alive vide order dated 22.11.2018 and as per office note, it appears that report has been received stating that the petitioners are still alive. He submits that the matter may be posted tomorrow i.e., on 08.09.2021.
2. Learned counsel for the State Mr. Suraj Verma is present.
3. Post this case on 08.09.2021 under the heading for 'final disposal'.

(Anubha Rawat Choudhary, J.)

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